

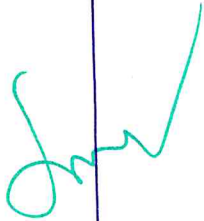
IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.06.2024** THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP/85(CHE)2022
Name of Petitioner : Andal Sivaraman
& : -Vs-
Name of Respondent : Sekar Emporium (Textiles) Private Limited
Section : Sec 241,242, 246 & 59 of CA 2013

Respondent 1 & 2 - Ujjitha A.N. for U. Goutham
S. Sureshman } Counsel for Petitioners Kumar
AR. Ramanathan } S. Suresh
05/6/24





5. CP/85(CHE)2022

ORDER

Present: Shri. A.R. Ramanathan, Ld. Counsel for the Petitioner.
Shri. Vijith A.N., Ld. Counsel for the Respondent No. 1 & 2.

Pleadings are complete.

Written submissions also filed by the parties.

At joint request, list the petition for final hearing on **07.08.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

VS